

FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR

SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP

07/03/24

LIST OF CREDITORS AS ON

30/03/25

SN	NAME OF CREDITOR	DETAILS OF CLAIM		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGE NT CLAIM	MUTUAL DUES THAT MAY BE SET	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Ridhi Roadlines	04/06/24	23,03,563.00	14,61,727.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	8,41,836.00	0.00	Interest not allowed & many bills are not verified and account for in CD books
2	Shaifali Roadlines	04/06/24	14,42,566.00	10,95,850.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	3,46,716.00	0.00	Interest not allowed & 2 receipts are not recorded
3	Sameer Transport Company	24/06/24	33,06,756.00	33,06,756.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
4	New National Transport Company	24/06/24	4,21,868.00	4,21,868.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
5	Saqib Transport Company	24/06/24	2,78,957.00	2,78,957.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	
6	Radha Krishna Transport corporation	23/06/24	12,77,868.00	12,53,352.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	24,516.00	0.00	Amount Admited as per books of CD
7	Citizen Transport Company	23/06/24	11,00,600.00	0.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	11,00,600.00	0.00	Clarifications have been sought
8	Rajasthan State Industrial Development & Investment Corporation Limited	28/06/24	3,64,06,016.00	3,11,62,680.00	Land and water	0.00	0.00	No	0.00%	0.00	0.00	52,43,336.00	0.00	Claim filed till 28-06-2024 and admitted till ICD
9	Pawan Roadways	08/07/24	7,51,083.00	4,25,117.00	Transportation contracts	0.00	0.00	No	0.00%	0.00	0.00	3,25,966.00	0.00	Interest not allowed & Clarifications have been sought
10	Rays Power Experts Pvt. Ltd.	26/08/24	96,18,622.00	92,34,277.58	Contractor	0.00	0.00	No	0.00%	0.00	0.00	3,84,344.42	0.00	Amount Admited as per order attached & Int Thereon

11	P.Conitex	14/09/24	48,37,766.00	34,99,692.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	13,38,074.00	0.00	Amount Admited as per order attached & no Interest thereon will be provided
12	N K Texcone	12/09/24	15,59,069.00	12,76,583.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	2,82,486.00	0.00	Amount Admited as per books of CD
13	Dheeraj Dharampal Singh	15/09/24	14,79,980.00	11,27,870.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	3,52,110.00	0.00	Amount Admited as per books of CD
14	Bharat Suppliers & Construction Company	28/09/24	3,75,853.00	3,47,507.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	28,346.00	0.00	Amount Admited as per books of CD
			6,51,60,567.00	5,48,92,236.58	0.00	0.00	0.00			0.00	0.00	1,02,68,330.42	0.00	

30/03/25				
Category	No of claims	Claim amount submitted (Rs.)	Admitted claim Value (Rs.)	under verification
Class of Operational creditors (a)				
Acceptable	9	23,32,16,203	17,21,63,689	6,10,44,840
Non-Acceptable	3	31,73,79,948	0	31,73,79,948
Sub-Total	12	55,05,96,151	17,21,63,689	37,84,24,788
Class of Employee (b)				
Acceptable	1	1,60,000	1,60,000	0
Non-Acceptable	1	6,03,780	0	6,03,780
Sub-Total	2	7,63,780	1,60,000	6,03,780
Total (a+b)	14	55,13,59,931	17,23,23,689	37,90,28,568

SN	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Unikot Impex	27/08/24	12,05,623.00	0.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	12,05,623.00	Clarifications have been sought
2	Sun Gold	03/09/24	1,72,19,410.00	0.00	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	1,72,19,410.00	Clarifications have been sought
3	Subahu Industrial Solutions Pvt. Ltd.	07/09/24	29,89,54,915.00	0.00		0.00	0.00	No	0.00%	0.00	0.00	0.00	29,89,54,915.00	Clarifications have been sought
			31,73,79,948.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	31,73,79,948.00	

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		DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %					
1	Om Prakash-Travels	08/11/24	3,24,638.00	3,24,638.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
2	Israil Mansoori -Travels	08/11/24	8,83,567.00	8,83,567.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
3	Rajesh Kumar Dangi	08/12/24	3,28,423.00	3,07,179.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	21,244.00	Amount Admitted as per books of CD
4	SardaSingh Sondhiya Tour & Travels	16/12/24	3,80,395.00	3,80,395.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
5	Nitin Traders	27/01/25	1,03,90,000.00	60,17,912.00	Suppliers	0.00	0.00	No	0.00%	0.00	0.00	0.00	43,72,088.00	Amount Admitted as per books of CD
6	Central India Transport Co.	15/01/25	41,25,470.00	2,76,300.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	38,49,170.00	Amount Admitted as per books of CD
7	Silver Tex Industries	04/02/25	6,24,033.00	6,24,033.00	Contractor	0.00	0.00	No	0.00%	0.00	0.00	0.00	0.00	Amount Admitted as per books of CD
8	Mahaveer Ginning and Pressing	03/09/24	21,60,15,692.00	16,32,13,354	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	5,28,02,338.15	Amount Admitted as per books of CD, As per IBBI regulation no interest is allowed until there is an prior agreement between the parties
9	SPS Sales	23/03/25	1,43,985.00	1,36,311	Supplier	0.00	0.00	No	0.00%	0.00	0.00	0.00	7,674.00	Amount Admitted as per books of CD, As per IBBI regulation no interest is allowed until there is an prior agreement between the parties
			23,32,16,203.00	17,21,63,688.85	#REF!	0.00	0.00	0.00	0.00	0.00	0.00	0.00	6,10,44,840.15	

SN	NAME OF AUTHORISED REPRESENTATIVE IF ANY	NAME OF EMPLOYEE	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
			DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING % IF APPLICABLE					
1	NA	Jagdeep Singh	08/11/24	1,60,000.00	1,60,000.00	Unsecured	No	0	0.00%	0.00	0.00	0.00	Salary for the month till may 23
2	NA	Satyender Kumar Dubey	13/11/24	6,03,780.00	-	Unsecured	No	0	0.00%	0.00	0.00	6,03,780.00	Documents not provided to substantiate any amount outstanding